संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022- 22660502



August 08, 2021

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Millath Co-operative Bank Limited, Davangere, Karnataka – Extension of period

The Reserve Bank of India issued All Inclusive Directions to Millath Co-operative Bank Limited, Devangere, Karnataka under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DCBS.CO.BSD III.D-12 /12.23.096/2018-19 dated April 26, 2019, as modified from time to time, which were last extended up to August 07, 2021 vide Directive DOR.MON.D-8/12.23.096/2021-22 dated May 05, 2021.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the Directive DCBS.CO.BSD III.D-12 /12.23.096/2018-19 dated April 26, 2019 issued to Millath Co-operative Bank Limited, Devangere, Karnataka, and as modified from time to time, last being vide Directive DOR.MON.D-8/12.23.096/2021-22 dated May 05, 2021. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DCBS.CO.BSD III.D-12/12.23.096/2018-19 dated April 26, 2019, issued to Millath Co-operative Bank Limited, Devangere, Karnataka, as modified from time to time, the validity of which was last extended up to August 7, 2021 vide Directive DOR.MON.D-8/12.23.096/2021-22 dated May 05, 2021, shall continue to apply to the bank for a further period of three months from August 8, 2021 to November 7, 2021, subject to review.

3. Other terms and conditions of the Directives under reference shall remain unchanged.

Press Release: 2021-2022/656

(Yogesh Dayal) Chief General Manager